

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 149
ANSWERED ON 20.07.2023

BENEFITS OF GREEN ENERGY

149. SHRIMATI QUEEN OJA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Whether according to the United States Environment Protection Agency (EPA), Green Energy provides the highest environmental benefits over other energy sources;
- (b) If so, the details of sources of green energy for the benefit of human being; and
- (c) The steps taken/being taken by the Government to generate green energy for safe and healthy environments?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) & (b) Renewable Energy is energy derived from natural resources that are replenished at higher rate than they are consumed.

Such energy sources include solar, wind, hydro, biomass, geothermal, etc. using these sources for energy is beneficial to the environment.

(c) The steps taken by Government to promote renewable energy in the country inter-alia include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

As on 30.06.2023, a total of 176.49 GW renewable energy capacity has been installed in the country.
